

In the National Company Law Tribunal, New Delhi
Registrar

Appeal. No. 424/252/ND/2018

SECTION OF THE COMPANIES ACT, 2013: 252

In the matter of:

M/s LA Saison Hotels Chandigarh Pvt. Ltd.

.....Appellant

VS.

Registrar of Companies

.....Respondent

Order delivered on 29.8.2018

Coram: Shiv Ram Bairwa, Registrar

For Appellant (s) : Shri Karanveer Jindal, Advocate

For Respondent(s) : Ms. Kusum Yadav, Company Prosecutor

For Income Tax Department : Shri Adyushmaan Vatsyayana, Advocate on behalf of Shri Deepak Ananad, Jr. Standing counsel for ITD

ORDER

By order of the Registrar, the matter is listed on 6.9.2018.

Sd/-
(Samendra Shukla)
Assistant Registrar